POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

KASHYAP TELE-MEDICINES LIMITED

Corporate Identification Number: L29110MH1995PLC085738;
Registered Office: 2nd Floor, Pushpavati Building, Chandan Wadi, Mumbai-400002, Maharashtra, India;
Contact Number : +91-6359637788; **Email Address:** investor.relations@kashyaptele-medicines.com ;
Website: www.kashyaptele-medicines.com;

OPEN OFFER FOR ACQUISITION OF UP TO 1,24,07,720 OFFER SHARES REPRESENTING 26.00% OF THE VOTING CAPITAL OF KASHYAP TELE-MEDICINES LIMITED, THE TARGET COMPANY, FROM ITS PUBLIC SHAREHOLDERS AT AN OFFER PRICE OF ₹1.50/-, PAYABLE IN CASH, BY M/S JUNE ENTERPRISES PRIVATE LIMITED (ACQUIRER), PURSUANT TO AND IN COMPLIANCE WITH THE PROVISIONS OF REGULATIONS 3 (1), AND 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18(12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Wednesday, March 05, 2025 ('Public Announcement'), (b) Detailed Public Statement dated Tuesday ,March 11, 2025 in connection with this Offer, published on behalf of the Acquirer on Wednesday, March 12, 2025, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions), and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Wednesday, March 19, 2025, filed and submitted with SEBI pursuant to the provisions of Regulation 16(1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'), (d) Letter of Offer with along with Form of Acceptance-Cum-Acknowledgement (for holding Equity Shares in physical form), and Form SH-4 Securities Transfer Form dated Monday, Monday, May 19, 2025 ('Letter of Offer'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Monday, May 26, 2025 and published in the Newspapers on Tuesday, May 27 , 2025 ('Recommendations of the Independent Directors of the Target Company'), (f) Pre-Offer cum corrigendum to the Detailed Public Statement and the Letter of Offer dated Tuesday, May 27, 2025, which was published in the Newspapers on Wednesday, May 28, 2025 ('Pre-Offer Public Announcement cum Corrigendum to the Detailed Public Statement and the Letter of Offer'), (the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement and the Letter of Offer, and this Post-Offer Public Announcement are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirer.

The capitalized terms used but not defined in this this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	**Name of the Target Company**	M/s Kashyap Tele Medicines Limited, a public limited company incorporated under the provisions of the Companies Act, 1956, bearing corporate identity number 'L29110MH1995PLC085738', bearing Permanent Account Number allotted under the Income Tax Act, 1961 'AAACJ1569Q', with its registered office located at 2nd Floor, Pushpavati Building, Chandan Wadi, Mumbai-400002, Maharashtra, India.	
2.	**Name of the Acquirers and ~~PACs~~**	M/s June Enterprises Private Limited, a Company incorporated under the provisions of Companies Act, 1956, bearing Corporate Identification Number 'U85100MH2009PTC192945', Permanent Account Number 'AADCT2238B' allotted under the Income Tax Act, 1961, with registered office at Unit No.22 & 23, Hasti Industrial Premises Co-Op Soc Ltd, Plot No R-798, Mahape, MIDC, Navi Mumbai, Thane - 400710, Maharashtra, India.	
		There are no persons acting in concert with the Acquirer for the purpose of this Offer.	
3.	**Name of Manager to the Offer**	Swaraj Shares and Securities Private Limited	
4.	**Name of Registrar to the Offer**	Integrated Registry Management Services Private Limited	
5.	**Offer Details**		
5.1	Date of Opening of the Offer	Thursday, May 29, 2025	
5.2	Date of Closing of the Offer	Wednesday, June 11, 2025	
6.	**Date of Payment of Consideration**	Wednesday, June 18, 2025	
7.	**Details of the Acquisition**		
	Particulars	***Proposed in the Offer Document (Assuming full acceptance in this Offer)***	**Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this Offer)**
7.1	Offer Price	*₹1.50/-*	₹1.50/-
7.2	Aggregate number of Equity Shares tendered	*1,24,07,720*	1,21,81,118
7.3	Aggregate number of Equity Shares accepted	*1,24,07,720*	1,21,81,118
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	*₹1,86,11,580.00/-*	₹1,82,71,677.00/-
7.5	**Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement**		
a)	Number of Equity Shares	*Nil*	Nil
b)	% of Voting Share Capital		
7.6	**Sale Shares acquired by way of Share Purchase Agreement**		
a)	Number of Equity Shares	*1,68,72,900*	1,68,72,900
b)	% of Voting Share Capital	*35.36%*	35.36%
7.7	**Equity Shares acquired by way of Offer**		
a)	Number of Equity Shares	*1,24,07,720*	1,21,81,118
b)	% of Voting Share Capital	*26.00%*	25.53%
7.8	**Equity Shares acquired after the Detailed Public Statement (except Sale Shares acquired by way of Share Purchase Agreement)**		
a)	Number of Equity Shares acquired	*Nil*	Nil
b)	% of Voting Share Capital	*Not Applicable*	Not Applicable
7.9	**Post-Offer shareholding of the Acquirer**		
a)	Number of Equity Shares	*2,92,80,620*	2,90,54,018
b)	% of Voting Share Capital	*61.36%*	60.88%

7.10	**Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirer and one of the promoters of the Target Company, namely being Sarbatidevi Agrawal)**				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	*3,03,49,100*	*1,79,41,380*	3,03,49,100	1,81,67,982
b)	% of Voting Share Capital	*63.60%*	*37.60%*	63.60%	38.07%

8. The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.

9. The Acquirer has consummated the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22(1), and 22(3) of the SEBI (SAST) Regulations and will make an application for reclassification of themself as the promoter of the Target Company, in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto (**'SEBI (LODR) Regulations'**).

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

SWARAJ
SHARES & SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited
Corporate Identification Number: U51101WB2000PTC092621
Principal Place of Business: Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
Contact Person: Tanmoy Banerjee/ Pankita Patel
Contact Number: +91-22-69649999
Email Address: takeover@swarajshares.com
Investor grievance Email Address: investor.relations@swarajshares.com
SEBI Registration Number: INM00012980
Validity: Permanent

Date: Tuesday, June 24, 2025
Place: Mumbai

For and on behalf of M/s June Enterprises Private Limited
Sd/
Mr. Kalpesh Sheth
(Director)